

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table. Secretary-General.

Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixty Sixth Session of Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, with your kind permission, I rise to lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the 266th Session of Rajya Sabha and assented to by the President. The Statement contains:-

1. The Bharatiya Vayuyan Vidheyak, 2024.
2. The Appropriation (No.3) Bill, 2024

The Bill could not be returned by the Rajya Sabha and was deemed to have been passed by both Houses under article 109(5) of the Constitution.

[Placed in Library. See No. L.T. 1868/18/25]

MR. CHAIRMAN: Shrimati Nirmala Sitharaman.

The Economic Survey, 2024-25

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2024-25 along with Statistical Appendix.

[Placed in Library. See No. L.T. 2358/18/25]

MR. CHAIRMAN: The House stands adjourned to meet one hour after the presentation of the Union Budget, 2025-26 in the Lok Sabha on Saturday, February 1, 2025.

The House then adjourned at twelve minutes past one of the clock till Saturday, the 1st February, 2025.